

S UP R E M E COUR T OF I N D I A
R ECO R D OF P R OC E E D I N G S

Petition(s) for Special Leave to Appeal (Crl) No(s).3 8 2 2 / 2 0 0 8

(From the judgement and order dated 1 1 / 0 1 / 2 0 0 8 in CR LA No. 1 6 4 7 / 1 9 9 7
of The HIGH COUR T OF M.P AT JA B A L P U R)

CHAND R A MOHA N CHOUDH A R Y

Petitioner(s)

VE R S U S

STA T E OF M.P .

Respondent(s)

(With appln(s) for exemption from filing O.T., ex-parte ad- interim bail)

Date: 1 5 / 0 5 / 2 0 0 8 This Petition was called on for hearing today.

CORA M :

HON' B L E MR. JUS T I C E ASHO K BHA N

HON' B L E MR. JUS T I C E DA L V E E R BHA N D A R I

For Petitioner(s) Mr. Ranjeet Ku m a r , Sr. Adv.

Ms. Pr agati Neekhr a, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
OR D E R

Heard.

The special leave petition is dismissed.

(Parveen Kr. Chawla)
Court Master

(Kanwal Singh)
Court Master